

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1196

ANSWERED ON:24.10.2008

DOMESTIC VIOLENCE ACT

Ahir Shri Hansraj Gangaram;Barad Shri Jashubhai Dhanabhai;Reddy Shri Magunta Sreenivasulu;Sen Smt. Minati

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the cases of domestic violence against women have increased despite after enactment of the stringent law in this regard;
- (b) if so, the details thereof during the last three years, State-wise;
- (c) the details of the steps taken by the Government to enforce the Act effectively;
- (d) whether there is any provision in the Act to provide any kind of compensation or financial assistance to the victims; and
- (e) if so, details thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a): Statistics available with the National Crime Records Bureau indicate that number of cases being registered under the Protection of Women Against Domestic Violence Act, 2005 shows an increasing trend. It is possible that after the new enactment of the Act, more cases are being registered, which were unreported earlier.

(b): The information compiled by the National Crime Records Bureau (NCRB), Ministry of Home Affairs for the year 2005, 2006 and 2007 is annexed.

(c): To enforce the Act effectively, Protection Officers have been appointed in all States/UTs except Orissa, Punjab, Rajuasthan, Jharkhand, Karnataka and Union Territory of Chandigarh.

(d): Yes, Sir.

(e): As per the provision of the Protection of Women from Domestic Violence Act, 2005:-

(1) The Magistrate may direct the respondent to return to the possession of the aggrieved person her stridhan or any other property or valuable security, to which she is entitled.

(2) The Magistrate may direct the respondent to pay monetary relief to meet the expenses incurred and losses suffered by the aggrieved person and any child of the aggrieved person as a result of the domestic violence.